12.00 hrs.

ANNOUNCEMENT BY SPEAKER

Observation regarding receipt of Notice from High Court of Delhi

(Interruptions)

[English]

MR. SPEAKER: I have to make an announcement, please take your seats.

(Interruptions)

MR. SPEAKER: I have to inform the House that on 4 January, 1991 a notice has been received from the Registrar of the High Court of Delhi, in the matter of Civil Writ Petition No. 3323 of 1990, regarding the Sixty-first Report of the Public Accounts Committee (1986-87), requiring the Secretary-General, Lok Sabha, to appear before the High Court personally or through counsel to show cause against the admission of the Writ Petition.

As per well established practice and convention of the House, the Secretary-General, Lok Sabha, has been asked not to respond to the notice. The Minister of Law and Justice is being requested to take such action as he may deem fit to apprise the High Court of the correct constitutional position and the well established conventions of the House.

12.02 hrs.

PAPERS LAID ON THE TABLE

The High Court Judges Travelling Allowance Amendment Rules, 1990 and Review on the working of and Annual Report of Export Credit Guarantee Corporation of India Ltd. for 1989-90

[English]

THE MINISTER OF COMMERCE AND MINISTER OF LAW AND JUSTICE (SHRI SUBRAMANIAM SWAMY): I beg to lay on the Table—

- (1) A copy of the High Court Judges Travelling Allowance Amendment Rules, 1990 (Hindi and English versions) published in Notification No. G.S.R. 426 in Gazette of India dated the 21st July, 1990 under sub-section (3) of section 24 of the High Court Judges (Conditions of Service) Act, 1954. [Placed in Library. See No. LT—1993/91]
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Review by the Government on the working of the Export Credit Guarantee Corporation of India Limited for the year 1989-90.
 - (ii) Annual Report of the Export Credit Guarantee Corporation of India Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1994/91]

Central Advisory Committee for Lighthouses Procedural Amendment Rules 1990 and Notification under Delhi Motor Vehicle Taxation Act, 1989 etc.

THE MINISTER OF WATER RE-SOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): I beg to lay on the Table—

 A copy of the Central Advisory Committee for Lighthouses (Procedural) Amendment Rules, 1990 (Hindi and English versions) published in Notification No. G.S.R. 977 (E) in Gazette of India dated the 17th December, 1990 under sub-section (3) of section 21 of the

- Lighthouse Act,1927. [Placed in Library. See No. LT—1995/91]
- (2) A copy of the Notification No. SECE (3)/90/Tpt/88 (Hindi and English versions) published in Delhi Gazette dated the 25th January, 1990 fixing the date of effectiveness of the Delhi Motor Vehicles Taxation (Amendment) Act, 1989 as 1st February, 1990 issued under subsection (1) of section 2 of the said act. [Placed in Library. See No. LT— 1996/91]
- (3) A copy of the Delhi Motor Vehicles
 Jaxation (Amendment) Rules, 1989
 (Hindi and English versions) published in Notification No. SECE (3)/89/Tpt/171 in Delhi Gazette dated the 25th January, 1990 under subsection (3) of section 23 of the Delhi Motor Vehicles Taxation Act, 1962.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) of and (3)-above. [Placed in Library. See No. LT—1997/91]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Seamen's Provident Fund Organisation, Bombay, for the year 1989-90.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Seamen's Provident Fund Organisation, Bombay, for the year 1989-90.
 - (iii) A copy of the Annual Accounts (Hindi and English versions) of the Seamen's Provident Fund Organisation, Bombay, for the year 1989-90 together with

Audit Report thereon.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT—1998/91]
- (7) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kandla Port Trust for the year 1989-90.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Kandla Port Trust for the year 1989-90. [Placed in Library. See No. LT—1999/91]
- (8) (i) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru Port Trust for the year 1989-90 together with Audit Report thereon under sub-section (2) of section 103 of the Major Port Trusts Act, 1963.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Jawaharlal Nehru Port Trust for the year 1989-90. [Placed in Library. See No. LT—2000/91]
- (9) A statement (Hindi and English versions) (i) correcting the reply given on the 28th December, 1989 to Unstarred Question No. 253 by Sarvashri Harish Rawat and Madhav Rao Scindia regarding Amendment to New Motor Vehicles Act and (ii) giving reasons for delay in correcting the reply. [Placed in Library. See No. LT—2001/91]

Notifications under Essential Commodities Act. 1955 and Review on the working of Annual Report of Biecco Lawria Ltd. for 1989-90 etc.

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIA-MENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): I beg to lay on the Table---

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act. 1955:---
 - (i) The Kerosene (Fixation of Ceiling Prices) Amendment Order, 1990 published in Notification No. S.O. 791 (E) in Gazette of India dated the 15th October, 1990.
 - (ii) The Light Diesel Oil (Fixation of Ceiling Prices) Amendment Order, 1990 published in Notification No. S.O. 792 (E) in Gazette of India dated the 15th October, 1990.
 - (iii) The Furnance Oil (Fixation of Ceiling Prices and Distribution) Amendment Order, 1990 pubhished in Notification No. S.O. 793 (E) in Gazette of India dated the 15th October, 1990.
 - (iv) The Paraffin Wax (Supply, Distribution and Price Fixation) Order, 1990 published in Notification No. S.O. 794 (E) in Gazette of India dated the 15th October, 1990.
 - (v) The Kerosene (Restriction on use and Fixation of Price) Amendment Order, 1990 pub-

lished in Notification No. S.O. 795 (E) in Gazette of India dated the 15th October, 1990. [Placed in Library. See No. LT-2002/911

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
 - Review by the Govern-(a) (i) ment on the working of the Biecco Lawrie Limited for the year 1989-90.
 - (ii) Annual Report of the Biecco Lawrie Limited, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2003/91]
 - (b) (i) Review by the Government on the working of the IBP Company Limited for the year 1989-90.
 - (ii) Annual Report of the IBP Company Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2004/91]
 - (c) (i) Review by the Government join the working of the Cochin Refineries Limited for the year 1989-90.
 - (ii) Annual Report of the Co-

- chin Refineries Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT— 2005/91]
- (d) (i) Review by the Government on the working of the Gas Authority of India Limited, for the year 1989-90.
 - (ii) Annual Report of the Gas Authority of India Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT— 2006/91]

- (e) (i) Review by the Government on the working of, the Oil India Limited for the year 1989-90.
 - (ii) Annual Report of the Oil India Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—2007/ 91]
- (3) A copy each of the following statements (Hindi and English versions) showing the action taken by the Government on the various assurances, promises and sessions of Lok Sabha—
- (i) Statement No. XXVI—Fourteenth Session, 1984. [Placed in Library. See No. LT—2008/91]

Seventh Lok Sabha

- (ii) Statement No. XVI—Fifteenth Session, 1984. [Placed in Library. See No. LT—2009/91]
- (iii) Statement No. XXV—Fourth Session, 1985. [Placed in Library. See No. LT—2010/91]
- (iv) Statement No. XXIX—Fifth Session, 1986. [Placed in Library. See No. LT—2011/91]
- (v) Statement No. XXVII—Sixth Session, 1986.[Placed in Library. See No. LT—2012/91]
- (vi) Statement No. XXVI—Seventh Session, 1986.
 [Placed in Library. See No. LT—2013/91]
- (vii) Statement No. XXVII—Eighth Session, 1987.
 [Placed in Library. See No. LT—2014/91]
- (viii) Statement No. XIII-II Part of Eighth Session, 1987.
 [Placed in Library. See No. LT—2015/91]

Eighth Lok Sabha

- (ix) Statement No. XXII—Ninth Session, 1987. [Placed in Library. See No. LT—2016/91]
- (x) Statement No. XX—Tenth Session, 1988.
 [Placed in Library. See No. LT—2017/91]
- (xi) Statement No. XVI—Eleventh Session, 1988. [Placed in Library. See No. LT—2018/91]
- (xii) Statement No. XIII—Twelfth Session, 1988. [Placed in Library. See No. LT—2019/91]
- (xiii) Statement No. XII—Thirteenth Session, 1989. [Placed in Library. See No. LT—2020/91]
- (xiv) Statement No. IX—Fourteenth Session, 1989. [Placed in Library, See No. LT—2021/91]
- (xv) Statement No. VII—First Session, 1989. -[Placed in Library. See No. LT—2022/91]
- (xvi) Statement No. VI—Second Session, 1990. [Placed in Library See No. LT—2023/91]
- (xvii) Statement No. II—Third Session
 [Placed in Library, See No. LT—2024/91]

Ninth Lok Sabha

Annual Report of and Review on the working of Cancer Institute, Madras, Paster Institute of India, Coonoor and Hindustan Latex Ltd. for 1989-90

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. SHAKEELUR REHMAN): I beg to lay on the Table—

- (i) A copy of the Annual Report (Hindi and English versions) of the Cancer Institute, Madras, for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cancer Institute, Madras, for the year 1989-90.

[Placed in Library. See No. LT—2025/91]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Paster Institute of India, Coonoor, for the year 1929-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Paster Institute of India, Coonoor, for the year 1989-90. [Placed in Library. See No. LT—2026/91]
- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section

619A of the Companies Act, 1956:---

- Review by the Government on the working of the Hindustan Latex Limited, for the year 1989-90.
- (ii) Annual Report of the Hindustan Latex Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2027/91]

Annual Report of and Review on the working of Animal Welfare Board of India, Madras for 1988-89 and 1989-90

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIA-MENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): On behalf of Shrimati Maneka Gandhi, I beg to lay on the Table-

- (i) A copy of the Annual Report (1) (Hindi and English versions) of the Animal Welfare Board of India, Madras, for the year 1988-89 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Animal Welfare Board of India, Madras, for the year 1988-89.
- (2) A Statement (Hindl and English versions) by the Government on the working of the Animal Welfare Board of India, Madras, for the year 1988-89.
- (3) (i) A copy of the Annual Report

(Hindi and English versions) of the Animal Welfare Board of India, Madras, for the year 1989-90 along with Audited Accounts.

- A copy of the Review (Hindi and English versions) by the Government on the working of the Animal Welfare Board of India Madras, for the year 1989-90. [Placed in Library. See No. LT-2028/91]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi , and English versions) by the Government on the working of the Padmaja Naidu Himalyan Zoological Park, Darjeeling, for the year 1989-90. [Placed in Library. See No. LT-2029/911

National Airport Authority Regulation, 1989, A Statement correcting the reply to USQ No. 34 dated 7 August 1990 and Annual Report of and Review on the working of Air India, Bombay for 1989-90 etc.

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): I beg to lay on the Table-

> A copy of the National Airports Authority (Management of Airports) Regulations, 1989 (Hindi and English versions) published in Notification No. SEC 9:2:4 in

Gazette of India dated the 10th January, 1990 under section 40 of the National Airports Authority Act, 1985. [Placed in Library. See No. LT-2030/91]

- (2) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Pawan Hans Limited for the years 1986-87 to 1989-90 and of the Vavudoot Limited for the years 1987-88 to 1989-90 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-2031/91]
- (3) A statement (Hind) and English versions) correcting the reply given on the 7th August, 1990 to Unstarred Question No. 34 by Sarvashri Ashok Anandarao Deshmukh, Gopinath Gajapathi, Ganga Charan Lodhi and A. Vijayaraghavan, M.Ps regarding profit/loss of National Airlines. [Placed in Library. See No. LT-2032/91]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Air India, Bombay, for the year 1989-90 under subsection (2) of section 37 of the Air Corporations Act, 1953.
 - A copy of the Review (Hindi and English versions) by the Government on the working of the Air India, Bombay, for the year 1989-90. [Placed in Library. See No. LT-2033/ 91]
- (5) A copy of the Annual Accounts

(Hindi and English versions) by the Government on the working of the Air India, Bombay, for the year 1989-90. [Placed in Library. See No. LT-2034/911

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the International Airports Authority of India for the year 1989-90 along with Audited Accounts under sub-section (4) of section 24 and subsection (2) of section 25 of the International Airports Authority Act, 1971.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the International Airports Authority of India for the year 1989-90. [Placed in Library. See No. LT-2035/91]
- (7)(i) A copy of the Report of the Court of Inquiry on the accident to Indian Airlines Airbus A-320 aircraft VTEPN on the 14th February, 1990 at Bangalore (Hindi and English versions)
 - (ii) A copy of the Memorandum (Hindi and English versions) of the Action taken on the above Report.
- A statement (Hindi and English (8) versions) giving reasons for not laying simultaneously the Hindi version of the Report of the Court of Inquiry on the accident to Indian Airlines Airbus A-320 aircraft VT-EPN on the 14th February, 1990 at Bangalore. [Placed in Library. See No. LT-2036/91]

Annual Report of and Review on the working of Indian Railway Finance Corporation Limited for 1989-90

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

- (1) Review by the Government on the working of the Indian Railway Finance Corporation Limited, for the year 1989-90.
- (2) Annual Report of the India Railway Finance Corporation Limited for the year 1989-90 along with Audited Accounts and comments of the Comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2037/91]

Annual Report of and Review on the working of the Centre for Cultural Resources and Training for 1989-90 and Annual Report of and Review on the working of Sangeet Natak Akademi for 1989-90 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (SHRI BHAGEY GOBARDHAN): I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Centre for Cultural

Resources and Training for the year 1989-90. [Placed in Library. See No. LT-2038/ 911

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Sangeet Natak Akademi for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sangeet Natak Akademi for the year 1989-90. [Placed in Library. See No. LT-2039/91]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of Visvesvaraya Regional College of Engineering, Nagpur, for one year 1989-90.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1989-90. [Placed in Library. See No. LT-2040/91]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Silchar, for the year 1988-89.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Silchar, for the year 1988-89.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT-2041/91]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Srinagar, for the year 1988-89.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Srinagar, for the year 1988-89.
- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library. See No. LT-2042/91]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Tiruchirapalli, for the year 1988-89.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the Regional Engineering College, Tiruchirapalli, for the year 1988-89.
 - (iii) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Tiruchirapalli, for the year 1988-89 together with Audit Report thereon.
- (9) A statement (Hindi and English versions) showing reasons for

- delay in laying the papers mentioned at (8) above. [Placed in Library. See No. LT-2043/91]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training, Bombay, for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training, Bombay, for the year 1989-90. [Placed in Library. See No. LT-2044/

Annual Report of and Review on the working of Indian Tourism Development Corporation Limited for 1989-90 and Annual Report of Institute of Hotel Management Catering and Nutrition, New Delhi for 1988-89 etc.

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRIMATIUSHA SINHA): I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:---
 - (i) A statement regarding Review by the Government on the working of the India Tourism Development Corporation Limited for the year 1989-90.
 - (ii) Annual Report of the India Tourism Development Corporation Limited for the year 1989-90 along with Audited

Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—2045/ 91]

- (2) (a) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering and Nutrition, New Delhi, for the year 1988-89 along with Audited Accounts.

 [Placed in Library. See No. LT—2046/91]
 - (ii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, catering Technology and Applied Nutrition, Bombay, for the year 1988-89 along with Audited Accounts. [Placed in Library. See No. LT—2046A/91]
 - (iii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, catering Technology and Applied Nutrition, Madras, for the year 1988-89 along with Audited Accounts. [Placed in Library. See No. LT—2047/91]
 - (iv) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, catering

- Technology and Applied Butrition, Calcutta, for the year 1988-89 along with Audited Accounts. [Placed in Library. See No. LT—2048/91]
- (v) A copy of the Annual Report (Hindi and English versions) of the Hotel Management, Catering Technology and Applied Nutrition, Srinagar, for the year 1988-89 along with Audited Accounts. [Placed in Library. See No. LT— 2049/91]
- (vi) A copy of the Annual Report (Hindi and English versions) of the Hotel Management, Catering and Nutrition, Ahmedabad, for the year 1988-89 along with Audited Accounts.

 [Placed in Library. See No. LT—2050/91]
- (vii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, catering Technology and Applied Nutrition, Banglore, for the year 1988-89 along with Audited Accounts. [Placed in Library. See No. LT—2051/91]
- (viii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Man-

- agement, catering Technology and Applied Nutrition, Bhopal, for the year 1988-89 along with Audited Accounts. [Placed in Library. See No. LT—2052/91]
- (ix) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, catering Technology and Applied Nutrition, Bhubaneswar, for the year 1988-89 along with Audited Accounts.

 [Placed in Library. See No. LT—2053/91]
- (x) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, catering Technology and Applied Nutrition, Hyderabad, for the year 1988-89 along with Audited Accounts. [Placed in Library. See No. LT—2054/91]
- (xi) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, catering Technology and Applied Nutrition, Goa for the year 1988-89 along with Audited Accounts. [Placed in Library. See No. LT—2055/91]
- (xii) A copy of the Annual

- Report (Hindi and English versions) of the Institute of Hotel Management, catering Technology and Applied Nutrition, Lucknow, for the year 1988-89 along with Audited Accounts. [Placed in Library. See No. LT—2056/91]
- (xiii) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Aiigarh for the year 1988-89 along with Audited Accounts. [Placed in Library. See No. LT—2057/91]
- (xiv) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Guwahati, for the year 1988-89 along with Audited Accounts. [Placed in Library. See No. LT—2058/91]
- (xv) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Gwalior, for the year 1988-89 along with Audited Accounts. [Placed in Library. See No. LT—2059/91]
- (xvi) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Shimla, for the year 1988-89 along with Au-

Papers Laid

dited Accounts. [Placed in Library. See No. LT-2060/911

- (xvii) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute. Visakhapatnam, for the year 1988-89 along with Audited Accounts. [Placed in Library. See No. LT-2061/91]
- (xviii) A copy of the Annual Report (Hindi and English versions) of the National Council for Hotel Management and Catering Technology, New Delhi, for the year 1988-89 along with Audited Accounts. [Placed in Library. See No. LT---2062/91]
- (b) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute of Hotel Management Catering Technology and Applied Nutrition, New Delhi, Bombay, Madras, Calcutta, Srinagar, Ahmedabad, Bangalore, Bhopal, Bhubaneswar, Hyderabad, Goa and Lucknow and Food Craft Institute, Aligarh, Guwahati, Gwalior, Shimla Visakhapatnam for the year 1988-89. [Placed in Library. See No. LT-2063/91]
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in

Library. See No. LT-2064/91]

Annual Report of and Review on the working of National Co-operative Consumers Federation of India Ltd., New Delhi for 1989-90 etc.

[Translation]

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): I beg to lay the Table---

- (i) A copy of the Annual Report (1) (Hindi and English versions) of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Consumers Federation of India Limited, New Delhi, for the year 1989-90.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-2065/91]

Annual Report of and Review on the working of Central Board of workers education for 1989-90

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WEL-FARE (SHRI RAMJI LAL SUMAN): I beg to lay on the Table-

> (1) A copy of the Annual Report (Hindl and English versions) of

- the Central Board for Workers Education for the year 1989-90 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Board for Workers Education for the year 1989-90. [Placed in Library. See No. LT-2066/91]

Notifications under Essential Commodities Act, 1955 and Annual Report of and Review on the working of National Cooperative Agriculture and Rural Development Banks' Federation Limited. Bombay for 1989-90 etc.

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND CO-OPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAISHAH): I beg to lay on the Table--

- (1) A copy each of the following Notification (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act. 1955:--
 - (i) S.O. 332 (E) published in Gazette of India dated the 18th April, 1990 containing corrigendum to the Notification No. S.O. 271 (E) dated the 29th March, 1990.
 - (ii) S.O. 397 (E) published in Gazette of India dated the 22nd May, 1990 containing corrigendum to the Hindi version of Notification No. S.O. 140 (E) dated the 12th February, 1990.

- S.O. 404 (E) published in (iii) Gazette of India dated the 23rd May, 1990 containing corrigendum to the English version of Notification No. G.S.R. 1160 (E) dated the 21st October, 1990.
- (iv) The Fertiliser (Control) (Fourth Amendment) Order, 1990 published in Notification No. S.O. 675 (E) in Gazette of India dated the 31st August, 1990.
- (v) S.O. 716 (E) published in Gazette of India dated the 14th September, 1990 regarding appointments of certain officers as inspectors of fertiliser.
- (vi) S.O. 1034 (E) published in Gazette of India dated the 21st April, 1990 regarding appointments of Officers as Controller of various states.
- (vii) S.O. 2546 published in Gazette of India dated the 29th September, 1990 regarding appointments of controller of various states.
- (viii) S.O. 956 (E) published in Gazette of India dated the 24th December, 1990 containing corrigendum to the English version of Notification No. S.O. 716 (E) dated the 14th December, 1990.
- (ix) S.O. 957 (E) published in Gazette of India dated the 24th December, 1990 containing corrigendum to the English version of Notification No. S.O. 403 (E) dated

the 23rd May, 1990. [Placed in Library. See No. LT-2067/91]

- (2) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Madhya Pradesh State Dairy Development Corporation, Bhopal, for the years 1983-84 to 1989-90 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-2068/91]
- (3) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the State Farms Corporation of India for the year 1989-90 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-2069/911
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Bombay, for the year 1989-90.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Bombay, for the year 1989-90.
 - (iii) A copy of the Annual Report (Hindi and English versions) of the National Cooperative

- Agriculture and Rural Development Banks' Federation Limited, Bombay, together with Audit Report thereon. [Placed in Library. See No. LT-2070/91]
- (5) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the National Seeds Corporation for the year 1989-90 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-2071/911
- (6) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:-
 - (a) (i) A statement regarding Review by the Government on the working of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1989-90.
 - (ii) Annual Report of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2072/91]
 - (b) (i) Review by the Government on the working of the Gujarat Agro Industries Corporation Limited, Ahmedabad, for

Papers Laid

the year 1988-89.

- (ii) Annual Report of the Gujarat Agro Industries Corporation Limited, Ahmedabad, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—2073/91]
- (c) (i) Review by the Government on the working of the Assam Agro-Industries Development Corporation Limited. Guwahati, for the year 1980-81.
 - (ii) Annual Report of the Assam Agro-Industries Development Corporation Limited, Guwahati, for the year 1980-81 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT---2074/91]
- Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (b) and (c) of item (6) above. [Placed in Library. See No. LT—2073-2074/91]

Annual Report of and Review on the working of National Hydro-electric Power Corporation Ltd., for 1989-90

[Translation]

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKNE): I beg to lay on the Table a copy each of the following papers (Hindi and Enalish versions) under sub-section (1) of section 619A of the Companies Act, 1956;—

- Review by the Government on the working of the National Hydro-electric Power Corporation Limited for the year 1989-90.
- (2) Annual Report of the National Hydro-electric Power Corporation Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—2075/91]

Annual Report of and Review on the working of Manganese Ore (India) Ltd. and Metallurgical and Engineering Consultants (India) Ltd. for 1989-90 etc.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES: (SHRI BASAVARAJ PATIL): I beg to lay on the Table---

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:---
 - (a) (i) Review by the Government on the working of the Manganese Ore (India) Limited for the year 1989-90.
 - (ii) Annual Report of the Manganese Ore (India) Limited for the year 1989-90 along with Audited Accounts and camments ٥f the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—2076/91]

- (b) (i) Review by the Government on the working of the Metallurgical and Engineering Consultants (India) Limited for the year 1989-90.
 - (ii) Annual Report of the Metallurgical and Engineering Consultants (India) Limited for the year 1989-90 along with Audited Accounts and comments of the Auditor General thereon. [Placed in Library. See No. LT—2077/91]
- (c) (i) Review by the Government on the working of the Hindustan Steel Works Construction Limited for the year 1989-90.
 - (ii) Annual Report of the Hindustan Steel Works Construction Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—2078/91]
- (d) (i) Review by the Government on the working of the Bharat Refractories Limited for the year 1989-90.
 - (ii) Annual Report of the Bharat Refractories Limited for the year

1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—2079/91]

Annual Report of and Review on the working of National Fertilizers Limited for 1989-90

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIA-MENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): On behalf of Shri Ram Bahadur Singh I beg to ay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act. 1956:—

- Review by the Government on the working of the National Fertilizers Limited for the year 1989-90.
- (2) Annual Report of the National Fertilizers Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—2080/91]

Report of the Comptroller and Auditor General of India for 1988-89—Union Government (Civil) Rural Landless Employment Guarantee Programme

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): I beg to lay on the Table—A copy of the Report (Hindi and English versions) of the Comp-

troller and Auditor General of India for the year 1988-89---Union Government (No. 16 of 1990) (Civil)-Rural Landless Employment Guarantee Programme under article 151 (1) of the Constitution. [Placed in Library. See No. LT-2081/91]

Annual Report of and Review on the working of Scooters India Ltd. and Mandya National Paper Mills Ltd. etc. for 1989-90

THE DEPUTY MINISTER IN THE MIN-ISTRY OF HEALTH AND FAMILY WEL-FARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): I beg to lay on the Table-

- A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619(A) of the Comptroller Act, 1956:---
 - (a) (i) A statement regarding Review by the Government on the working of the Scooters India Limited, for the year 1989-90.
 - (ii) Annual Report of the Scooters India Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2082/91]
 - A statement regarding (b) Review by the Government on the working of the Mandya National Paper Mills Limited for the year 1989-90.

- (ii) Annual Report of the Mandya National Paper Mills Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2083/91]
- (c) (i) A statement regarding Review by the Government on the working of the Tyre Corporation of India Limited for the vear 1989-90.
 - (ii) Annual Report of the Tyre Corporation of India Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library, See No. LT-2084/91]
- (d) (i) A statement regarding Review by the Government on the working of the Bharat Yantra Nigam Limited for the year 1989-90.
 - (ii) Annual Report of the Bharat Yantra Nigam Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. IPlaced in Library. See No. LT-2085/91]
- (i) A copy of the Annual Ac-(2)

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- (ii) A copy of the Review (Hindi and English versions) of the National Federation of Industrial Cooperatives Limited, New Delhi, for the year ended the 30th June, 1988 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the National Federation of Industrial Cooperatives Limited, New Delhi, for the years ended the 30th June, 1987 and the 30th June, 1988.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT—2086/91]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Industrial Cooperatives Limited, New Delhi, for the year 1987-88.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Industrial Cooperatives Limited, New Delhi, for the year 1987-88.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT—2087/91]
- (6) A statement (Hindi and English versions) correcting the reply given on the 29th March, 1988 to Unstarred Question No. 5172 by Shri Kali Prasad Pandy regarding registered companies. [Placed in Library. See No. LT— 2088/91]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Hand Tools, Jalandhar, for the year 1989-90 along with Audited Accounts.
 - (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Institute of Hand Tools, Jalandhar, for the year 1989-90. [Placed in Library. See No. LT—2089/91]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room, Ludhiana, for the year 1989-90 along with Audited Accounts.
 - (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Tool Room, Ludhiana, fortheyear 1989-90. [Placed in Library. See No. LT— 2090/91]
- (9) (i) A copy of the Annual Report

(Hindi and English versions) of the Tool Room and Training Centre, Delhi, for the year 1988-89 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Tool Room and Training Centre, Delhi for the year 1989-90. [Placed in Library. See No. LT—2091/91]

Notifications under Export (Quality Control and Inspection) Act, 1963 and Annual Reports of and Review on the working of Coffee Board, Rubber Board etc. for 1989-90

[Translation]

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTTAMDAS PATEL): I beg to lay on the Table—

- (1) A copy of the Notification No. S.O. 929(E) (Hindi and English versions) published in Gazette of India dated the 4th December, 1990 regarding exemption to certain commodities from purview of sub-section (d) of section 6 of the Export (Quality Control and Inspection Act, 1963) under sub-section (3) of section 16 of the said Act. [Placed in Library. See No. LT—2092/91]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board for the year 1989-90.
 - (ii) A copy of Review (Hindi and English versions) by the

Government on the working of the Coffee Board for the year 1989-90. [Placed in Library. See No. LT—2093/91]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Chemicals and Allied Products Export Promotion Council, Calcutta, for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Chemicals and Allied Products Export Promotion, Council, Calcutta, for the year 1989-90. [Placed in Library. See No. LT—2094/91]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Export Inspection Council and Export Inspection Agencies (Volume-I) for the year 1989-90.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export Inspection Council and Export Inspection Agencies (Volume-I) for the year 1989-90. [Placed in Library. See No. LT—2095/91]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 1989-90.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working

of the Rubber Board, Kottayam, for the year 1989-90. [Placed in Library. See No. LT-2096/911

- (6)(i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Export Promotion Council, New Delhi, for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sports Goods Export Promotion Council, New Delhi, for the year 1989-90. [Placed in Library. See No. LT-2097/91]

Annual Report of and Review on the working of Smith Staine-street Pharmaceuticals Limited, Bengal Immunity Limited etc. for 1989-90

THE DEPUTY MINISTER IN THE MIN-ISTRY OF PETROLEUM AND CHEMICALS (SHRI JAI PARKASH): I beg to lay on the Table—a copy of the following papers (Hindi and English versions) under sub-section (1) of section 619(A) of the Companies Act, 1956:---

- (a) (i) Review by the Government on the working of the Smith Stanistreet, Pharmaceuticals Limited for the year 1989-90.
 - (ii) Annual Report of the Smith Stanistreet Pharmaceuticals Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in

Library. See No. LT-2098/ 911

- (b) (i) Review by the Government 4 on the working of the Bengal Immunity Limited for the year 1989-90.
 - (ii) Annual Report of the Bengal Immunity Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2099/91]
- (c) (i) Review by the Government on the working of the Bengal Chemicals and Pharmaceuticals Limited for the year 1989-90.
 - (ii) Annual Report of the Bengal Chemicals and Pharmaceuticals Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2100/ 91]
- (d) (i) Review by the Government on the working of the Hindustan Antibiotics Limited for the year 1989-90.
 - Annual Report of the (ii) Hindustan Antibiotics Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2101/ 911

- Review by the Government on the working of the Indian **Drugs and Pharmaceuticals** Limited for the year 1989-90.
 - (ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2102/ 91]

[Translation]

MR. SPEAKER: The Ministers, who are unable to be present in the House, should give in writing.

12.03 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:---

> "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 9th January, 1991, agreed without any amendment to the Public Liability Insurance Bill, 1991, which was passed by the Lok Sabha at its sitting held on the 7th January, 1991."

12.05 hrs.

ESTIMATES COMMITTEE

Twelfth Report and Minutes

[English]

SHRIJASWANT SINGH (Jodhpur): Sir, I beg to present the Twelfth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Industry-Sickness in Heavy Engineering Industry and Minutes of the sittings of the Committee relating thereto.

12.05 1/2 hrs.

COMMITTEE ON PUBLIC UNDERTAK-INGS

Ninth Report and Minutes

[English]

SHRI BASUDEB ACHARIA (Bankura): Sir, I beg to present the Ninth Report (Hindi and English versions) of the Committee on Public Undertakings on Oil and Natural Gas Commission—Avoidable payments of Rs. 89.06 lakhs made to a foreign contract and Minutes of the sittings of the Committee relating thereto.

12.06 hrs.

RAILWAY CONVENTION COMMITTEE

Second Report

[Translation]

SHRI PURUSHOTTAM KAUSHIK (Durg): I beg to present the Second Report (Hindi and English versions) of the Railway